



**आयकर अपीलीय अधिकरण "सी" न्यायपीठ मुंबई में।**  
**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**"C" BENCH, MUMBAI**

श्री शक्तिजीत दे, न्यायिक सदस्य एवं  
 श्री मनोज कुमार अग्रवाल, लेखक सदस्य के समक्ष।  
**BEFORE SHRI SAKTIJIT DEY, JM AND**  
**SHRI MANOJ KUMAR AGGARWAL, AM**

आयकर अपील सं./ I.T.A. No.4198/Mum/2014  
 (निर्धारण वर्ष / Assessment Year: 2004-05)

<b>M/s. PAN Insurance Brokerage Co. Pvt. Ltd.</b> <i>(Now known Team as Team India Insurance Broking Services Pvt.Ltd.)</i> 3 <sup>rd</sup> Floor, A-Block, Palam Triangle Palam Vihar, Gurgaon-122 017 (Haryana)	<b>बनाम/</b> Vs.	<b>ACIT-Circle 8(2)</b> 3 <sup>rd</sup> Floor, Aaykar Bhavan M.K. Road Mumbai-400 020
स्थायी लेखा सं./ जी आइ आर सं./ PAN/GIR No. <b>AACCP-9316-R</b>		
(अपीलार्थी/ <b>Appellant</b> )	:	(प्रत्यर्थी / <b>Respondent</b> )
<b>Assessee by</b>	:	None
<b>Department by</b>	:	Shri Abhi Rama Kartikeyan-Ld.DR
सुनवाई की तारीख/ <b>Date of Hearing</b>	:	08/05/2019
घोषणा की तारीख / <b>Date of Pronouncement</b>	:	14/05/2019

**आदेश / ORDER**

**Per Manoj Kumar Aggarwal (Accountant Member):-**

1. Aforesaid appeal by assessee for Assessment Year [AY] 2004-05 is a recalled matter since the appeal was dismissed *ex-parte qua* the assessee vide order dated 05/05/2017. However, subsequently, the said order was recalled at the behest of the assessee vide MA No.302/Mum/2017 order



dated 13/04/2018. Accordingly, the appeal has come up for hearing on various occasions.

2. The perusal of order sheet entries reveals that the assessee has remained negligent in attending the hearing on multiple occasions without filing any adjournment application. Similar is the situation before us. The conduct of the assessee lead us to conclude that the assessee is not at all interested in pursuing the appeal and merely wasting the precious time of the judicial authorities.

3. Under the given circumstances, concurring with the view taken by co-ordinate bench vide order dated 05/05/2017 and applying the same reasoning, we dismiss the appeal.

4. The appeal stands dismissed.

*Order pronounced in the open court on 14<sup>th</sup> May, 2019.*

**Sd/-**

**(Saktijit Dey)**

न्यायिक सदस्य / **Judicial Member**

**Sd/-**

**(Manoj Kumar Aggarwal)**

लेखा सदस्य / **Accountant Member**

मुंबई Mumbai; दिनांक Dated : 14/05/2019

Sr.PS:-Jaisy Varghese

**आदेश की प्रतिलिपि ँ ग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकर आयुक्त(अपील) / The CIT(A)
4. आयकर आयुक्त/ CIT– concerned
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

**आदेशानुसार/ BY ORDER,**

**उप/सहायक पंजीकार (Dy./Asstt.Registrar)**  
**आयकर अपीलीय अधिकरण, मुंबई / ITAT, Mumbai**